

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

**MA 302/2018**  
**IN CP (IB)-1561/I&BC/(MB/2017**

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK**

**v/s.**

**CONROS STEELS PVT. LTD.**

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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ORDER  
5. MA 302/2018 IN CP (IB)-1561/I&BC/(MB/2017

Petitioner side is present and Respondent side is absent. By the Order  
of the Bench, this matter is adjourned to 23.7.2018

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)